

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 229 of 2012 &
IA No. 368 of 2012**

Dated: 12th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. Krishnan Venugopal, Sr. Adv.
Mr. Avijeet Kr. Lala for R.2
Mr. Buddy A. Ranganadhan &
Mr. Arijit Mitra
Ms. Richa Bharadwaja for R.1**

ORDER

Post the matter for further hearing on **18.03.2013 at**

2.30 p.m.

**(V.J. Talwar)
Technical Member
ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**